

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 158 of 2020

.....
Parashu Ram Paswan **Appellant**
Versus
Amrendra Kumar Singh & Others **Respondents**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Appellant : Mr. Arvind Kr. Lall, Advocate.
For the Respondents :
.....

04/05.04.2021.

Learned counsel for the appellant has prayed for two weeks' time to remove the defect no. 1 i.e limitation petition may be filed as pointed out vide Stamp reporting dated 20.06.2020.

Considering the same, put up this case after the removal of defect(s).

(Kailash Prasad Deo, J.)

Jay/-